

Proposal for Amendment of Fifth Schedule of the Constitution for Extension of Scheduled areas

1277. SHRI MADHAVRAO SCINDIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Fifth Schedule of the Constitution has been amended for extension of scheduled areas;

(b) whether the proposals for extension of scheduled areas have been called for from the States;

(c) whether the proposal from Madhya Pradesh Government has been received; and

(d) if so, the expected date by which notification is to be issued?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) Yes, Sir.

(b) Proposals have been invited from States having areas under the Fifth Schedule for their rationalisation.

(c) Yes, Sir.

(d) The proposal is under consideration.

Identity Cards System in Mizoram

1278. DR. R. ROTHUAMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether he is aware that the then Central Congress Government had introduced Identity Card System in Mizoram during Emergency period making it compulsory for every local person above the age of 14 years and non-carrying of the Card resulted in immediate search, manhandling, harassment and even physical tortures of the poor innocent villagers;

(b) whether this has badly affected the existing relationship between the civilians and the security forces; and

(c) if so, whether Government will take immediate steps to abolish this

Identity Card System throughout Mizoram?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) The system of issuing identity cards to all male adults, above the age of 14, was introduced by the Mizoram Government in December 1973 as a counter insurgency measure to check violent activities of armed Mizo underground. It was rigidly enforced after the murder of I.C.P. and two other senior Police Officers in Aizawl (Mizoram) in January, 1975. By 1976 about 95 per cent of the eligible persons were reported to have been covered under the scheme.

(b) There have been no specific reports to show that the introduction of this scheme has led to any strained relationship between the civilians and the security forces.

(c) Does not arise.

Cost of HMT Watches

1279. SHRI NATVARLAL B. PARMAR: Will the Minister of INDUSTRY be pleased to state:

(a) whether the common man is not in a position to purchase watches produced by H.M.T. as the minimum price of a watch is Rs. 200/-;

(b) if so, the steps being taken to lower their price; and

(c) the names of the famous H.M.T. watches and the prices thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) and (b). Good quality hand-wound Janta watch is manufactured by H.M.T. at an ex-factory price of Rs. 140/-. With the addition of 10 per cent excise duty and all other duties (including sales-tax) which vary from State to State, the selling price, as for instance in Delhi, works out to Rs. 168.94. Steps are being taken to augment production of watches by H.M.T. and to develop lower-priced watches.

(c). The ex-factory prices of popular brands of H.M.T. hand-wound watches are given below:—

Model	Ex-factory price (Rs.)
1. Jawahar	180
2. Sona/Priya	175
3. Pilot	170
4. Chinara	152
5. Nishat	166
6. Janta	140
7. Nutan	170
8. Rakhi	215
9. Avnash	205
10. Ajeeth/Roopa/Vijaya	210
11. Asha	215
12. Kohinoor	220
13. Supriya	210

फास्ट वीडर रिपेक्टर

1280. श्री मदन लाल बी० परमार : क्या परमाणु ऊर्जा मंत्री यह बताने की कृपा करेंगे कि देश में परमाणु ऊर्जा के उत्पादन में वृद्धि करने की दृष्टि से 'फास्ट वीडर रिपेक्टर' के निर्माण हेतु तकनीकी जानकारी के विकास के लिए क्या कार्यवाही की जा रही है ?

प्रधान मंत्री (श्री मोरारजी देसाई) : देश के परमाणु बिजली कार्यक्रम के मवर्धन के लिए फास्ट वीडर रिपेक्टरों से सम्बन्ध तकनीकी जानकारी का विकास करने की दिशा में पहले कदम के रूप में, मद्रास के समीप कल्पक्कम नामक स्थान पर, अन्य प्रयोगशालाओं के साथ-साथ जो सोडियम प्रौद्योगिकी, ईंधन पुनर्संसाधन, सामग्रियों के चुनाव आदि के बारे में अनुसंधान एवं

विकास कार्य कर रहे हैं, सुविधाएँ प्रदान करती हैं, एक फास्ट वीडर टैट रिपेक्टर बनाया जा रहा है, जिसकी क्षमता लगभग 45 मेगावाट घनत्व तथा 15 मेगावाट इलेक्ट्रान होगी। इस रिपेक्टर के निर्माण के लिए आवश्यक मशीनरी फ्रांस के परमाणु ऊर्जा से प्राप्त हो रहा है तथा कुछ क्षत्रियार्थ सघटकों के निर्माण के लिए अपेक्षित तकनीकी जानकारी फ्रांसीसी उद्योगों से ली गई है।

नैनीताल पेपर मिल्स की स्थापना

1281 श्री नारायण सिंह चौहान : क्या उद्योग मंत्री 27 जुलाई, 1977 के अताराकित प्रश्न सं० 4975 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि

(क) नैनीताल क निम्नट पहाड़ी क्षेत्र में नेशनल पेपर मिल्स लि० कब तक अपने कारखाने की स्थापना करेगा,

(ख) सरकार द्वारा उन्हे किस प्रकार की सुविधाये उपलब्ध की गई है, और

(ग) ऐसे उद्योगों को बढ़ावा देने की सरकारी नीति का ब्योरा क्या है ?

उद्योग मंत्री (श्री जार्ज फर्नांडिस)

(क) से (ग). नैनीताल पेपर मिल्स लि-मिटेड को भूमि आवंटित हो गई है अब उसने कच्चे माल के सभरण के लिये प्रबन्ध कर लिया है। एक सम्भाव्यता रिपोर्ट तैयार की जा रही है और समझा जाता है कि मशीनें और उपकरण प्राप्त किये जाने के लिये भी व्यवस्था की जा रही है। अभी यह नहीं बताया जा सकता कि योजना कब से लागू की जा सकेगी। कागज उद्योग में नयी क्षमता स्थापित करने के लिये लाइसेंस दिये जाने के बारे में सरकार एक उदार नीति अपना रही है। राज्य सरकार राज्य में विशेष रूप से पिछड़े क्षेत्रों में उद्योगों को बढ़ावा देने के लिये अबस्थापना सुविधाओं के लिये भी व्यवस्था कर रही है।